

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). The Government of West Bengal have planned a comprehensive scheme for flood control and drainage improvement in the Lower Damodar area and have prepared a detailed report for phase I of the scheme estimated to cost Rs. 6.8 crores, which envisages the following main works :

- (i) Resectioning of the Amta Channel for a length of about 50 Km from the outfall of Madaria khal in Amta upto the river Hooghly to accommodate the drainage of the entire local basins on its left bank ;
- (ii) Construction of an outfall sluice on the Amta channel for preventing the tidal influx ;
- (iii) Closing the off take of the Amta channel near Beguahana by 3 Km long embankment ;
- (iv) Excavation of the drainage channels such as Madaria, Dekatia, Guzarpur, Gaighata, Chesopati, Bajnan, Dewantala etc., and construction of allied works.

The scheme has been approved by the Planning Commission. The Government of West Bengal have made a provision of Rs. 1.40 crores for this scheme in the State's Fourth Five Year Plan. The scheme has already been taken up for execution by the State Government:

**Promotion of Clerks Grade I against
Reserved Quota in Foreign Traffic
Accounts Office, Delhi
(Western Railway)**

2165. SHRI R. P. DAS : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No 2142 on the 24th November, 1970 regarding promotion of Clerks Grade

I against reserved quota in Foreign Traffic Accounts Office, Western Railway, Delhi and state the details of instructions issued on the subject ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) As already stated in reply to Lok Sabha Unstarred Question No. 2142 on 24th November, 1970, the Railway Administration was advised on 17th November, 1970 that the Railway Board had examined the case and decided that three employees, Sarvashri D. P. Mathur, D. B. Datt and T. D. Chhabra, were not eligible for promotion and payment of arrears against the upgraded posts with effect from 1.4.1956, because the additional vacancies that occurred on 1.4.1956 in the Accounts Department, had already been correctly filled.

**Supply of Winter Uniforms to class
IV Employees (Northern Railway)**

2166. SHRI R. P. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether class IV employees working on the Western Railway are supplied winter uniforms after three years while on the Northern Railway and other Zonal Railways the winter uniforms are supplied after two years; and

(b) if so, the reasons for this discrimination and the steps taken to remove the disparity ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) and (b). In terms of the orders in force on the Railways, the periodicity of supply of uniforms to class IV employees, vary from Railway to Railway and from category to category.

The entire question of supply of uniforms to the various categories of Railway staff as a result of the recommendations of the Uniforms Committee, 1970 is under examination and the decision taken will meet the requirement.